

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CRICUIT SITTING:BILASPUR

Transferred Application No.203/00008/2014

Bilaspur, this Monday, the 07th day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ramesh Son of late Shri Harihar aged about 41 years, R/o 11/A Street No.4 Sector-IV, Bhilai District Durg M.P. -Applicant
 (By Advocate –**None**)

V e r s u s

1. The State of Madhya Pradesh through the Secretary Tribal Development Department Govt. of M.P. Bhopal M.P.
2. Steel Authority of India Limited, Bhilai Steel Plant Through its Chairman-cum-Managing Director New Delhi
3. The Deputy General Manager Sintering Plant No.I Bhilai Steel Plant Bhilai District Durg M.P. - Respondents
 (By Advocate –**Shri Vivek Verma**)

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. It is seen that from the last four consecutive dates i.e.09.07.2018, 24.09.2018, 03.12.2018 including today no one is appearing on behalf of the applicant. Thus, it seems that the applicant has lost interest in pursuing the matter any more.
 3. In these circumstances, we are left with no option but to dismiss this Transferred Application for want of prosecution.
- Accordingly, T.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member
 kc

(Navin Tandon)
Administrative Member